

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

: CA/93/2017

IN

PETITION NUMBER

: TCP/203/2016

NAME OF THE PETITIONER(S)

: G. Palanisamy & another

NAME OF THE RESPONDENT(S)

: M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

D.G. Sathyanasayana (For A.K. Mylsamy Missociate)

For Petitiones W. Wolans my

ORDER

Counsel for the Petitioner present and submitted that the settlement is going to be finalized between the parties and prayed for time to file the compromise. At request, time is enlarged. Put up on 24.01.2018 at 10.30 A.M.

- sol -

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk